


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.10.2018 AT 10.30 AM**

|                                  |                                   |
|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO.            |                                   |
| COMPANY PETITION/APPLICATION NO. | CA NO. 850/252/HDB/2018           |
| NAME OF THE COMPANY              | Apps HR Services Pvt Ltd          |
| NAME OF THE PETITIONER(S)        | Apps HR Services Pvt Ltd          |
| NAME OF THE RESPONDENT(S)        | Registrar Of Companies, Hyderabad |
| UNDER SECTION                    | 252                               |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature  |
|------------------------|-------------|------------------------|--|
| VANANTH RAJAJ          | PCS         | 94930089               |  |
|                        |             |                        |  |

**Counsel for Respondent(s):**

| Name of the Counsel(s)   | Designation | E-mail & Telephone No. | Signature   |
|--------------------------|-------------|------------------------|---|
| Rajiv Ratna on behalf of | Adv         | 9533631522.            |  |
| B. Tithender ChSC        |             |                        |   |

**ORDER**

PCS for Applicant present. Heard both sides. Order Reserved.

  
MEMBER JUDICIAL